

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT III

Item No.119
IB-2435(ND)/2019

IN THE MATTER OF:

Shri Vathsan Rammurthy.

Vs.

Inox FMCG Pvt.Ltd

...OPERATIONAL CREDITOR

.....CORPORATE DEBTOR

SECTION

U/s 9 IBC code 2016

Order delivered on 12.07.2021

CORAM:

SHRI P.S.N. PRASAD

MEMBER (JUDICIAL)

SHRI NARENDER KUMAR BHOLA

MEMBER (TECHNICAL)

PRESENT:


For the Applicant :

For the Respondent :

ORDER

Due to paucity of time, the matter is adjourned as directed by Hon'ble Members.

Put up on 13.08.2021.


(Madhu Narula)
Court Officer